

**खादी ग्रामोद्योग भवन, नई दिल्ली के
लिये नये प्रबन्धक की नियुक्ति**

1398. श्रीमती विद्यावती चतुर्वेदी :
क्या औद्योगिक विकास तथा विज्ञान
और प्रौद्योगिकी मंत्री 17 अगस्त, 1972
को राज्य सभा में अतारांकित प्रश्न संख्या
1039 के दिये गए उत्तर को देखेंगे
और यहाँ बताने की कृपा करेंगे कि :

(क) क्या खादी ग्रामोद्योग भवन,
नई दिल्ली के नए प्रबन्धक की नियुक्ति
कर दी गई है; और

(ख) यदि नहीं, तो विलम्ब के क्या
कारण हैं और नियुक्ति कब तक किये जाने
की सम्भावना है?

†[APPOINTMENT OF A NEW MANAGER FOR
KHADI GRAMODYOG BHAWAN, NEW DELHI

1398. SHRIMATI VIDYAWATI
CHATURVEDI: Will the Minister of
INDUSTRIAL DEVELOPMENT AND
SCIENCE AND TECHNOLOGY be pleas-
ed to refer to the reply to Unstarred
Question No. 1039 given in the Rajya
Sabha on the 17th August, 1972 and
state :

(a) whether the new Manager of the
Khadi Gramodyog Bhawan, New Delhi
has since been appointed; and

(b) if not, what are the reasons for
the delay and by when the appointment
is likely to be made ?]

**औद्योगिक विकास मंत्रालय में उप मंत्री
(श्री प्रो० सिद्धेश्वर प्रसाद) :** (क) जी,
नहीं।

(ख) पुराने बतनमान पर इस पद पर काम
करने के लिए कोई योग्य व्यक्ति उपलब्ध
नहीं था। अब सरकार ने इस पद को
उच्चतर स्तर का कर दिया है। इस पद
को भरने के लिए प्रशासनिक कार्यवाही
चल रही है।

†[THE DEPUTY MINISTER IN THE
MINISTRY OF INDUSTRIAL DEVELOP-
MENT (PROF. SIDDHESHWAR
PRASAD) : (a) No, Sir.

(b) A qualified person was not available
to man this post at the old scale. Govern-
ment has now upgraded the post to a higher
scale of pay. Administrative measures for
filling the post are in progress.]

**खादी ग्रामोद्योग भवन, नई दिल्ली के
प्रबन्धक के विरुद्ध जांच**

1399. श्रीमती विद्यावती चतुर्वेदी :
क्या औद्योगिक विकास तथा विज्ञान और
प्रौद्योगिकी मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या यह सच है कि खादी
ग्रामोद्योग भवन, नई दिल्ली के सहायक
प्रबन्धक के विरुद्ध, जो स्थानापन्न प्रबन्धक
के रूप में कार्य कर रहा है, खादी तथा
ग्रामोद्योग आयोग में कोई जांच चल
रही है;

(ख) यदि हा, तो उसके विरुद्ध लगाये
गए आरोपों का व्यौरा क्या है; और

(ग) जांच और उस पर की जाने वाली
कार्यवाही कब तक पूरी हो जाने की
सम्भावना है?

†[ENQUIRY AGAINST THE MANAGER, KHADI
GRAMODYOG BHAWAN, NEW DELHI

1399. SHRIMATI VIDYAWATI
CHATURVEDI: Will the Minister of
INDUSTRIAL DEVELOPMENT AND
SCIENCE AND TECHNOLOGY be pleas-
ed to state :

(a) whether it is a fact that an inquiry
is pending in the Khadi and Village Indus-
tries Commission against the Assistant
Manager of Khadi Gramodyog Bhawan,
New Delhi, who is officiating as Manager;

(b) if so, the details of charges against
him; and

(c) by when the inquiry and action
thereon is likely to be completed ?]

**औद्योगिक विकास मंत्रालय में उपमन्त्री
(प्रो० सिद्धेश्वर प्रसाद) :** (क) से (ग)
जानकारी इकट्ठी की जा रही है और
सभा पटल पर रख दी जायेगी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) to (c) The information is being collected and will be laid on the Table of the House.]

‡REMITTANCES BY FOREIGN COMPANIES
ENGAGED IN COSMETICS AND LUXURY
GOODS

893. SHRI GURMUKH SINGH
MUSAFIR :
SHRI BRAHMANANDA
PANDA :
SHRI KRISHAN KANT :
SHRI V. B. RAJU :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Foreign Investment Board has made a study on the remittances by foreign companies engaged in cosmetics and other luxury items, and

(b) if so, the findings of the study ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) and (b) The Foreign Investment Board examined generally several aspects of the Cosmetic Industry in India. Their main finding was that dividends being remitted by some of the foreign subsidiaries manufacturing cosmetics were disproportionately high as compared to their investment.

‡COLLABORATIONS WITH PARTIES IN U.S.A.

954. SHRI VENIGALLA SATYANARAYANA : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) the number of proposals involving technical and financial collaboration with parties in U.S.A. that were approved during the last three years; and

(b) the pattern of investment envisaged in these proposals and the classification of these proposals, statewise ?

†[] English translation.

‡Transferred from the 28th November, 1972.

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) On the basis of applications received from individual Indian applicants, 117 proposals involving technical and/or financial collaboration with firms in U.S.A. have been approved by the Government from 1970 to 1972 (upto September).

(b) Out of these 117 approvals, 33 involved financial participation. A state-wise classification of these 117 approvals is in the Annexure.

ANNEXURE

Statewise approvals of foreign Collaboration proposals

Name of State or Union Territory	No. of approvals
1. Maharashtra	45
2. Delhi	30
3. West Bengal	11
4. Andhra Pradesh . . .	7
5. Tamilnadu	7
6. Gujarat	6
7. Mysore	3
8. Uttar Pradesh	3
9. Haryana	2
10. Bihar	1
11. Madhya Pradesh . . .	1
12. Goa	1
TOTAL	117

NOTE.—The classification is according to the addresses of the Indian parties as given in the approval letters.

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PAPERS LAID ON THE TABLE
INDIAN TELEGRAPH (TENTH AMENDMENT)
RULES 1972

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : Sir, I beg to lay on the Table, under subsection (5) of section 7 of the Indian Telegraph Act, 1855, a copy (in English and Hindi) of the Ministry of Communications (Posts and Telegraphs Board) Notification G.S.R. No. 1480 dated the